

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 58 of 2014

Dated : 11th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s. Jindal Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh

Counsel for the Respondent (s): Mr. Pawan Upadhyay
Mr. Kaustuv P. Pathak for R.3 & 4

ORDER

Mr. Kaustuv P. Pathak, the learned counsel undertakes to file Vakalatnama on behalf of Respondent Nos. 3 & 4 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 09.05.2014 after serving copy on the other side.

Post the matter on 09.05.2014.

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson